NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	Hearing	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Respondents

Cadambi

for

C. K. Nandaluman

9900039859

2. AKSHATA BENEGAL Petitioner for Argus Parties 988 6940570 Archet Benjal

Counsel for petitioner is present. Counsel for respondents is also present. I.A. Nos.36/17, 37/17 and 38/17 are listed today. Counsel for petitioner requested time to proceed with these I.As.

List it on 28.08.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)